

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1844
ANSWERED ON:08.03.2011
INSURANCE GRANT TO FARMERS
Jakhar Shri Badri Ram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government provides insurance grant to the farmers of the country;
- (b) if so, the details thereof and the land on which it is being given;
- (c) the details of insurance grant provided by the Government to various States including Rajasthan during each of the last three years; and
- (d) the details of the pending insurance grants and the time by which such grants are likely to be released to the State Government including Rajasthan, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) & (b): No insurance grant as such is provided to farmers of the country. Crop Insurance Schemes pay claims to only those farmers who are insured by the insurance companies under the schemes. Central Government provides its share of contribution in claims and premium subsidy to small and marginal farmers under National Agricultural Insurance Scheme (NAIS) and premium subsidy to the farmers under Pilot Weather Based Crop Insurance Scheme (WBCIS). Under NAIS, Agriculture Insurance Company of India (AIC) settles the admissible claims of farmers as per provisions of the scheme on receipt of matching share from respective State Government. Under Pilot WBCIS, settlement of claims is the responsibility of the insurance companies.

(c): Details of amounts provided by the Government are at Annexure-I A & I B.

(d): Details of pending claims are at Annexure-II A and IIB. Claims are lying pending for want of State Governments' share in subsidy/claims.